

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:987
ANSWERED ON:12.08.2013
HANDLOOM CLUSTER
Chitthan Shri N.S.V.

Will the Minister of TEXTILES be pleased to state:

- (a) the number of people employed in handloom sector, State-wise along with steps taken by the Government to provide employment in the sector;
- (b) the details of mega handloom clusters/handloom clusters set up/proposed to be set up in the country, State-wise including Tamil Nadu and the number of weavers and their families who are dependent directly or indirectly on such clusters, State-wise;
- (c) the criteria and norms adopted in setting up of these clusters under Integrated Handloom Development Scheme and Comprehensive Handloom Cluster Development Scheme; and
- (d) the details of funds allocated to these clusters and utilised during the last three years and the current year, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAACA LAKSHMI)

- (a): As per last Handloom Census of 2009-10, total 43.31 lakh weavers are engaged in the handloom sector. State wise break up of handloom weavers is at Annexure-I. The Government of India has been implementing Integrated Handloom Development Scheme, Marketing and Export Promotion Scheme and Diversified Handloom Development Scheme to provide employment in the handloom sector.
- (b): State wise details of mega handloom clusters and other handloom clusters under IHDS / CHCDS set up or proposed to be set up in the country and number of weavers dependent directly or indirectly on such clusters are at Annexure-II.
- (c): Under Integrated Handloom Development Scheme (IHDS), each cluster having 300-500 handlooms have been taken up for their integrated & holistic development at an upper cost of Rs. 60.00 lakh per cluster in a time frame of 3 years. These clusters are taken up based on the proposal submitted by the State Governments. Under Comprehensive Handlooms Cluster Development Scheme (CHCDS), each cluster having a minimum of 25,000 handlooms are taken up for integrated & holistic development at an upper limit of Rs.70.00 crore in 5 years.
- (d): State-wise details of amount released/utilised during last 3 years and current year (up to July 2013) is at Annexure-II.